2203

Labour and Employment Notification G. S. R. No. 399, dated the 24th March, 1959, applying with effect from the 30th April, 1959, the Employees' Provident Funds Act, 1952, to every road motor transport establishment employing fifty or more persons. [Placed in Library. See No. LT-1438|59.]

MINISTRY OF FOOD AND AGRICULTURE NOTIFICATION TO DIRECTOR OF AGRICULTURE, BIHAR

THE MINISTER OF AGRICUL-TURE (Dr. P. S. Deshmukh): Sir. I beg to lay on the Table a copy of the Ministry of Food and Agriculture (Department of Agriculture) Notification G. S. R. No. 502, dated 20th April, 1959, empowering Director of Agriculture, Bihar, to exercise the functions of the Controller under the Fertiliser (Control) Order. 1957. [Placed in Library. See No. LT-1411 59.]

NOTIFICATION PUBLISHING AMEND-MENTS IN THE REPRESENTATION OF THE PEOPLE (PREPARATION OF ELECTORAL ROLLS) RULES, 1956

DEPUTY MINISTER THE OF RAILWAYS (SHRI SHAH Nawaz KHAN): Sir. on behalf of Shri R. M. Hajarnavis, I beg to lay on the Table, under sub-section (3) of section 28 of the Representation of the People Act, 1950, a copy of the Ministry of Law Notification G.S.R. No. dated the 21st April, 1959, publishing further amendments in the Representation of the People (Preparation of Electoral Rolls) Rules, 1956. [Placed in Library. See No. LT-1427[59.]

BUDGET ESTIMATES ETC. OF THE AIR INDIA INTERNATIONAL CORPORATION AND OF THE INDIAN AIRLINES CORPORATION

THE DEPUTY MINISTER OF CIVIL AVIATION (SHRI AHMED MOHIUDDIN): Sir, I beg to lay on the Table, under sub-rule (5) of rule 3 of the Air Corporations Rules, 1954, a copy each of the following papers:—

- (i) Summary of Budget Estimates of Revenue and Expenditure of the Air India International Corporation for the year 1959-60.
- (ii) Summary of Actuals for the year 1957-58 and Budget Estimates and Revised Estimates for 1958-59 and Budget Estimates for the year 1959-60 under Capital, of the Air India International Corporation. [Placed in Library. See No. LT-1414|59 for (i) and (ii).]
- (2) (i) Summary of the Budget Estimates of Revenue and Expenditure of the Indian Airlines Corporation for the year 1959-60.
- (ii) Summary of Actual Expenditure for the year 1957-58, Budget Estimates and Revised Estimates for 1958-59 and Budget Estimates for 1959-60 of the Indian Airlines Corporation. [Placed in Library. See No. LT-1413|59 for (i) and (ii).]

STATEMENT 7e. DEBT DUE FROM PAK-ISTAN AND PARTITION DEBT CLAIMED BY PAKISTAN

THE MINISTER OF REVENUE AND CIVIL EXPENDITURE (Dr. B. GOPALA REDDI): Sir, I beg to lay on the Table a statement regarding the debt due to India from Pakistan and the reported claim of Rs. 180 crores by Pakistan on account of partition debt. [Placed in Library. See No. LT-1445/59.]

LEAVE OF ABSENCE TO SHRI J. B. HAGJER

MR. CHAIRMAN: I have to inform Members that the following letter dated the 2nd May, 1959, has been received from Shri J. B. Hagjer:—

"I beg to inform you that I have been ill since 10th of last month, and shall not be able to attend any of the meetings of the current session.